

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3769**  
TO BE ANSWERED ON 09.08.2018

**STATUS OF RURAL ROAD PROJECTS UNDER PMGSY**

**3769. SHRI M. MURALI MOHAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of roads constructed in kilometres under Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise;
- (b) the quantum of funds sanctioned and released for the projects there under along with the status of their completion;
- (c) whether roads being planned/ approved/under consideration for the upcoming projects in the States; and
- (d) if so, the details thereof and if not, the reasons therefor, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The details of roads constructed under PMGSY, State/UT-wise are given in Annexure – I. Since inception till June, 2018, 6, 65,737.94 Km road length has been sanctioned, out of which 5,56,389.37 Km has been completed by incurring an expenditure of Rs. 183,095.37 crore as per the details given in Annexure-II.

(c) & (d): As on 2<sup>nd</sup> August, 2018, 1528 road works submitted by various States are under consideration of the Ministry as per details indicated in Annexure-III.

**Annexure-I**

**Annexure referred to in reply to part (a &b) of Lok Sabha Unstarred Q. No. 3769 due for  
09.08.2018**

**Details of road length sanctioned and constructed under PMGSY upto June 2018**

<b>Sr.No.</b>	<b>State Name</b>	<b>Length of road works cleared (km)</b>	<b>Length of road works completed (km)</b>
1	Andhra Pradesh	15,800.74	13,898.53
2	Arunachal Pradesh	8,885.34	6,728.04
3	Assam	27,358.74	17,815.45
4	Bihar	56,473.95	48,062.33
5	Chhattisgarh	37,104.79	28,974.74
6	Goa	182.74	155.33
7	Gujarat	12,735.01	12,553.44
8	Haryana	5,614.34	5,578.61
9	Himachal Pradesh	18,443.24	14,027.95
10	Jammu and Kashmir	19,700.41	8,926.52
11	Jharkhand	26,187.30	19,800.31
12	Karnataka	18,600.55	18,562.99
13	Kerala	3,798.26	3,237.75
14	Madhya Pradesh	81,150.63	71,355.31
15	Maharashtra	27,737.01	26,061.75
16	Manipur	9,640.47	6,294.04
17	Meghalaya	2,731.33	1,711.64
18	Mizoram	4,167.98	2,945.78
19	Nagaland	3,893.37	3,530.37
20	Odisha	60,983.21	47,520.96
21	Punjab	8,280.03	8,061.15
22	Rajasthan	69,859.75	65,380.10
23	Sikkim	4,794.50	3,673.03
24	Tamil Nadu	18,309.66	15,622.71
25	Tripura	4,952.47	4,175.02
26	Uttar Pradesh	57,305.98	55,133.41
27	Uttarakhand	14,078.01	9,610.87
28	West Bengal	34,995.09	26,781.36
29	Telangana	11,641.70	10,141.34
30	A & N Islands	61.46	0
31	Dadra & Nagar Haveli	181.97	0
32	Daman & Diu	0	0
33	Delhi	0	0
34	Lakshadweep	0	0
35	Pondicherry	87.92	68.53
<b>G. Total:</b>		<b>665,737.94</b>	<b>556,389.37</b>

**NA – NOT AVAILABLE**



**Annexure-II****Annexure referred to in reply to part (a & b) of Lok Sabha Unstarred Q. No. 3769 due for 09.08.2018****Funds Released and Expenditure under PMGSY upto July 2018**

<b>Sr.No.</b>	<b>State Name</b>	<b>Amount Released(Rs. Cr.)</b>	<b>Expenditure (Rs. Cr.)</b>
1	Andhra Pradesh	4,823.27	3,491.61
2	Arunachal Pradesh	3,412.98	3,490.85
3	Assam	9,563.48	10,214.29
4	Bihar	22,351.31	22,303.27
5	Chhattisgarh	7,545.77	8,974.67
6	Goa	10.15	0.00
7	Gujarat	2,931.26	3,504.19
8	Haryana	1,887.94	2,200.25
9	Himachal Pradesh	3,310.59	3,263.78
10	Jammu and Kashmir	5,761.35	3,857.37
11	Jharkhand	6,083.10	6,654.67
12	Karnataka	3,905.12	4,758.84
13	Kerala	1,347.77	1,646.41
14	Madhya Pradesh	17,725.07	21,023.85
15	Maharashtra	6,934.80	7,914.74
16	Manipur	2,202.42	1,825.94
17	Meghalaya	885.20	769.91
18	Mizoram	1,046.10	922.39
19	Nagaland	712.42	668.53
20	Odisha	17,020.50	20,253.26
21	Punjab	3,004.64	3,143.09
22	Rajasthan	11,786.08	12,216.22
23	Sikkim	1,643.33	1,285.10
24	Tamil Nadu	3,933.54	3,790.75
25	Tripura	2,807.54	2,557.75
26	Uttar Pradesh	14,192.36	15,706.51
27	Uttarakhand	3,267.93	3,493.61
28	West Bengal	9,352.55	10,644.69
29	Telangana	519.85	2,504.59
30	A & N Islands	25	12.12
31	Dadra & Nagar Haveli	13.84	0
32	Daman & Diu	10	4.94
33	Delhi	5	0
34	Lakshadweep	4.89	0
35	Pondicherry	5	9.3
<b>G. Total:</b>		<b>170,032.11</b>	<b>183,107.49</b>



<b>Annexure - III</b>		
<b>Annexure referred to in reply to part (c&amp;d) of Lok Sabha Unstarred Q. No. 3769 due for 09.08.2018</b>		
<b>Details of pending Proposals and their status as on 02.08.2018</b>		
<b>Sl. No.</b>	<b>State</b>	<b>No. of works</b>
1	Andaman (Batch I)	32
2	Arunachal Pradesh (Batch I)	181
	Batch II	148
3	Assam (Batch II)	294
4	Chhatisgarh (PMGSY-I-Batch II)	140
5	Gujarat	43
6	Jharkhand (Batch - II)	118
7	Manipur (Batch I)	136
8	Meghalaya (Batch I)	51
9	Uttar Pradesh (PMGSY-I)	141
10	Uttarakhand - Batch II	244
	<b>Total:</b>	<b>1528</b>